

Foreign Investment

4174. SHRI DATTATRAYA BANDARU : Will the PRIME MINISTER be pleased to state :

(a) whether the economic survey has cautioned the nation that any weakness in macro-economic policy may adversely affect the inflow of foreign investment;

(b) if so, whether the Government propose to resort to fiscal restraint; and

(c) if not, the steps likely to be taken to boost the inflow of foreign investment?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY DEPARTMENT OF INDUSTRIAL DEVELOPMENT DEPARTMENT OF HEAVY INDUSTRY (SHRIMATI KRISHNA SAHI) : (a) As per Economic Survey 1994-95, inflows of foreign investment are dependent *inter-alia* on fiscal trends, progress in economic reforms and perception regarding political stability.

(b) The Central Government's Budget for 1995-96 targets at reducing the gross fiscal deficit from 6.7% of GDP in 1994-95 (RE) to 5.5% of the GDP in 1995-96 (BE).

(c) Besides, constainment of fiscal deficit, Government has undertaken several macro-stabilisation measures to ease the pressures on balance of payments and the rate of inflation. It has also taken various reforms in the fields of trade, industry, financial and public sector to attract foreign investment.

Disinvestment of PSU Shares

4175. SHRI CHITTA BASU : Will the PRIME MINISTER be pleased to state .

(a) whether responsibility has since been fixed for losses due to disinvestment of shares of the PSUs;

(b) if so, whether any penal action has since been taken; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI) : (a) to (c). The Government do not feel that there has been losses due to disinvestment of shares of PSUs. The question of fixing responsibility thus does not arise.

Terrorism in Kashmir

4176. SHRI GURUDAS KAMAT :
KUMARI SUSHILA TIRIYA :

Will the PRIME MINISTER be pleased to state ;

(a) whether Pakistan drug traffickers aiding terrorism in Jammu and Kashmir;

(b) if so, the details thereof;

(c) whether terrorists have shifted their movement from Kashmir to Jammu recently; and

(d) if so, the remedial measures taken by the Government to check such activities of the terrorists?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) and (b) Government are fully aware of the fact that Pakistan is aiding and abetting the cross-border terrorism directed against India out of finances from different sources, including funds generated through drug trafficking

(c) and (d). In the recent past, the militants have tried to spread the arc of violence into Jammu Region and also to create communal tensions in that area. Government is alive to the situation and is taking all necessary steps to contain the activities of the terrorists frustrate their designs and to create a sense of security and confidence among the people. The presence of security forces has been augmented particularly in the sensitive, vulnerable and far-flung areas, anti-terrorist operations have been stepped up and patrolling and vigilance on the LOC has been further intensified. Government are also vigilant about material, financial or any other support extended from outside quarters in sustenance of activities directed against India, and are resolved to take all necessary steps to counter this

Medical College

4177. SHRI K. PRADHANI : Will the PRIME MINISTER be pleased to state :

(a) the funds spent on the opening of medical colleges during last three years;

(b) whether there is a need to establish more number of Medical Colleges; and

(c) if so, the steps taken by the Government to enhance the allocation of funds and also to increase the number of Medical Colleges?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) : (a) to (c). As per information furnished by the Medical Council of India, no medical college has been started during the last three years in the Government sector. The Indian Medical Council Act, 1956 and regulations framed thereunder provides for an 'Essentiality Certificate from the State Government concerned before starting a new medical college.